

VOLUNTARY DISCLOSURE OF ASSETS & LIABILITIES AS ON THE DATE OF DECLARATION

(As per the terms of resolution passed by the Full Court of the High Court, Madras, held on 3rd September 2009)

NAME: Justice P.N. Prakash

Date of Appointment: 25.10.2013

S.No.	Asset Classification	Description	Remarks
1.	Landed Property	<p>a) House Property at "Lalithalaya" 32nd First Cross Street, Kilpauk Garden Colony, Kilpauk, Chennai – 600 010.</p> <p>[50% share in the property, Land measuring about 2 grounds together with residential house measuring about 2800 Sq.Ft.]</p>	<p>By Settlement vide settlement deed dated 25.10.2004 vide Doc No. 2453/2004 settled by my father in favour of my brother and myself.</p> <p><u>In the name of wife (Mrs. Sujatha Prakash):</u> One ground in AJPED village, Sholingur, purchased vide Sale deed dt. 25.4.2011 Doc No. 1902/2011 valued Rs. 1,50,000/-</p>
2.	Agricultural property	Nil	<p><u>Note:</u> My wife is working as a teacher with Bharathiya Vidya Bhavan, Chennai, earning salary of Rs. 32,000/- per month</p>

3.	Investments	<p><u>In the name of P.N. Prakash:</u></p> <p><u>(a) Fixed Deposit</u></p> <p>Kilpauk Benefit Society - Rs. 7,06,349 P.S.S. Nidhi Ltd - Rs. 9,23,151</p> <p><u>(b) Recurring Deposit</u></p> <p>Kilpauk Benefit Society - Rs. 5,00,000</p> <p>(c) PPF A/c - Rs. 9,89,585</p> <p><u>(d) Savings Bank:</u></p> <p>Central Bank of India - Rs. 6,78,286 Kilpauk Branch</p> <p>Indian Bank - Rs. 87,727 Kilpauk Branch</p> <p>(e) Insurance (Sum Assured) - Rs. 10,50,000</p>	<p><u>In the Name of wife:</u></p> <p><u>(a) Fixed Deposit</u></p> <p>Kilpauk Benefit Society - Rs. 6,51,610 P.S.S Nidhi Ltd - Rs. 7,42,930</p> <p>(b) PPF A/c - Rs. 12,00,000</p> <p><u>(c) Savings Bank:</u></p> <p>Indian Bank - Rs. 50,000 Kilpauk Branch</p>
4.	Other Assets (Moveable)	<p><u>Gold Jewellery:</u></p> <p>P.N. Prakash - 20 Sovereigns Sujatha Prakash - 80 Sovereigns</p> <p><u>Silver:</u></p> <p>P.N. Prakash - Rs. 1Lakh Sujatha Prakash - Rs. 5 Lakhs</p> <p><u>Diamond:</u></p> <p>Sujatha Prakash - Rs. 2 Lakhs</p>	<p>Most of the Jewellery was given to Sujatha Prakash at the time of marriage and some were acquired subsequently with savings.</p>

		<p><u>Vehicles:</u></p> <p>(a) <u>Car</u> Wagon R Sting Ray - Rs. 5,00,000</p> <p>(b) <u>Scooter</u> Kinetic Honda & TVS Vego Estimated value - Rs. 50,000</p>	(All the vehicles are in the name of Sujatha Prakash)
5.	Liabilities	Nil	

DATE OF DECLARATION: 31.10.2014